

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
CHANDIGARH**

REGIONAL BENCH - COURT NO. I

**Customs Early Hearing Application No. 60234 of 2021
in
Customs Appeal No. 52593 of 2016**

[Arising out of Order-in-Original No. SRB/COMM/ACE/14/2016 dated 22.06.2016
passed by the Commissioner of Customs (Export), New Customs House, New Delhi]

M/s Bharti Infotel Ltd

Airtel Centre, Plot No. 16, 4th Floor,
Udyog Vihar, Phase IV, Gurgaon 122001

.....Appellant

VERSUS

**Commissioner of Customs,
ICD New Delhi**

Inland Container Depot,
Patparganj, New Delhi

.....Respondent

APPEARANCE:

Present for the Appellant: Sh. Abhishek Sethi, C.A.

Present for the Respondent: Sh. Bhasha Ram, Authorized Representative

**CORAM: HON'BLE MR. ASHOK JINDAL, MEMBER (JUDICIAL)
HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)**

FINAL ORDER NO. 60010/2022

DATE OF HEARING: 10.01.2022

DATE OF DECISION: 10.01.2022

PER ASHOK JINDAL:

The appellant has filed an application for early hearing of the appeal on the ground that they have produced the documents of fulfillment of export obligation after adjudication and after filing this appeal. In that circumstance, the matter requires consideration by

the adjudicating authority to pass an appropriate order on the basis of the documents with regard to fulfillment of export obligation produced before this Tribunal.

2. Considering the submission made by the appellant, we allow the application for early hearing of the appeal.

3. As consented by both the sides, we feel that the matter can be disposed of at this stage itself; therefore, we direct the appellant to produce all the documents produced before us with regard to fulfillment of export obligation before the adjudicating authority within 15 days from today. Thereafter, the adjudicating authority shall examine the merits of the case and shall pass an appropriate order in accordance with law.

4. In view of the above observation, the appeal is disposed of by way of remand.

(Dictated and pronounced in the open court)

(ASHOK JINDAL)
MEMBER (JUDICIAL)

(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)